# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 2922 ANSWERED ON 5<sup>th</sup> AUGUST, 2021

### **VEHICLE SCRAPPAGE POLICY**

#### 2922. SHRI BHAGIRATH CHOUDHARY:

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has formulated any scrappage policy for old vehicles;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government for immediate implementation of the scrappage policy to minimize pollution level?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

- (a) and (b) Yes Sir. Ministry of Road Transport & Highways (MoRTH) has formulated a Scrapping Policy to phase out old and unfit vehicles and replace them with fuel efficient, environment friendly, new generation vehicles. The proposed policy would be driven through a combination of incentivization strategies, media campaign as well by creating disincentives through regulatory approach/ enforcement.
- (c) Government has undertaken the following initiatives for immediate implementation of the scrapping policy to minimize pollution level:-

- 1. GSR Notification 177(E) dated 12.03.2021- The Notification provides that Certificate of Registration of Government owned Vehicles would be non-renewable on lapse of 15 years.
- 2. GSR Notification 190(E) dated 15.03.2021- The Notification provides Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Rules, 2021 for establishment of Registered Vehicles Scrapping Facility (RVSF).
- 3. GSR Notification 191 (E) dated 15.03.2021- The Notification provides for revision of registration fee, fitness testing fee and fitness certification fee of vehicles. The initiative is towards creation of an ecosystem for phasing out of older polluting vehicles.
- 4. GSR Notification 220 (E) dated 26.03.2021- The Notification provides for concession in the motor vehicle tax for the vehicle registered against submission of a certificate regarding scrapping of the old vehicle.
- 5. GSR Notification 278(E) dated 08.04.2021- The Notification provides for recognition, regulation and control of Automated Testing Stations.

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